

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 03 of 2016 & IA No. 03 and 04 of 2016

Dated: 31th August, 2017

In the matter of:

M/s Monnet Ispat & Energy Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **06.11.2017.**

PPS/ Court Master